28

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/01/2018 AT 12.00 PM

PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMBER-JUDI	CIAL
APPLICATION NUMBER	: -	
PETITION NUMBER	: CP/597/(IB)/2017	
NAME OF THE PETITIONER(S)	: N. SUBRAMANIAN	
NAME OF THE RESPONDENT(S)	: ARUNA HOTELS LTD	
UNDER SECTION	: 7 RULE 4	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Sanior Counsel	Coursel &	
De Revatti	Suspended Director. CANBALAERAN	
) A. Vi'dya For MIS. King & Ponteridge	Counsel for R8 HDFC Bomb	Widge
) RSUBRAMANIA	n Gwer b	LS

ORDER

Counsels for both the parties are present. Counsel for RP has filed a memo in which the Counsel for R1 to R5 caused the appearance and submitted that the Respondents are ready to give the interim finance, provided the RP gives details of the expenditure to be incurred in the near future. In this regard, the Counsel for RP is directed to file the details about the expenditure to be incurred in the future, on next date of hearing by providing a copy to the other side. Put up on 21.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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